

No. RJ-1/Regular/372/2024

N O T I C E

IN PARTIAL MODIFICATION TO earlier Notice dated 30.07.2024, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that, on **Wednesday, 31st July 2024 :**

“In the Second Session, the Hon’ble Courts will assemble at 3.45 p.m.”

Dated this 31st day of July 2024

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.